COURT- II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.177 of 2010.

Dated: 14th July, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Tamil Nadu Electricity Board …… Appellant (s)

Versus

G.M.R. Power Corporation & Anr. ….. Respondent (s)

Counsel for the Appellant (s) : Mr.R. Muthu Kumaraswamy, Sr. Advocate
Mr. H.S. Mohammad Rafi

Counsel for the Respondent (s):Mr. C.S. Vaidyanathan, Sr. Advocate
Mr. Gopal Jain
Mr. Kaushik Mishra
Mr. Ankur Sood.
Mr. M.M. Sharma for R-3

ORDER

Heard learned Sr. Counsel for the Respondent No. 2.

Post the matter for further **hearing on 25th July, 2011**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK